## **National Company Law Tribunal**

## Allahabad Bench

CPNO. (IB) 27/AL0/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE COMPANY: Phoeniac ARC Put Ltd VIS Suryodaya Textile

SECTION OF THE COMPANIES ACT: 7 of ISB code of 2016

Designation Signature Representation SI. NO. O, P. Missa. Nev. Moenix Sureshbuth Dobhal Adv Phoenix

## CPNo. (IB) 27/ALD/2018

Sri Suresh Dobhal, advocate along with Sri O.P. Mishra for the Financial Creditor.

The present case is filed as a fresh case under section 7 of the I & B Code by the Financial Creditor against the Corporate Debtor Company.

The Registry is directed to make scrutiny of the same and to furnish its report. Further, a formal notice as per settled practice of the Tribunal be issued to the Corporate Debtor Company to invite their objection/ comments, if any, to the present I & B petition.

The petitioner is further directed to communicate a copy of this order along with complete set of petition to the Corporate Debtor Company.

The matter to be listed on 28th February, 2018.

Date: 1/02/2018

Typed by Jyoti

(Stenographer)

.... cnaturvedi, Member(Judicial)